

2

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1027/(MAH)/2017
MA No. 700/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE PARTIES: Edelweiss Asset Reconstruction Company Ltd.
v/s
Kohinoor CTNL Infrastructure Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

2.	MR. ANUSH MATHIKAR		
----	--------------------	--	--

	a/w Ms SALONI KAPADIA		
--	-----------------------	--	--

	p/b CYRIL AMARCHAND		
--	---------------------	--	--

	MANGALDAS		
--	-----------	--	--

ADVOCATES FOR APPLICANT

asm

ORDER

MA 700/2017 in CP 1027/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 19.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)